जम्मू और काश्मीर में एक चल डाकघर का खोला जाना

5037. श्री हुकम चन्द कछवाय : क्या सूचना तथा प्रसारण और संचार मंत्री यह बतान की कपा करेंगे कि :

- (क) क्या इस वर्ष जम्मू और काश्मीर में एक चल डाकघर खोला गया है ; और
- (ख) यदि हां, तो उस पर कुल कितना धन व्यय हआ है ?

सूचना तथा प्रसार्ण मंत्रालय और संवार विभाग में राज्य मंत्री (श्री शेर सिंह) : (क) श्रीनगर में डल झील के नेहरू पार्क में एक चल डाकघर 6 अक्तूबर, 1970 से काग कर रहा है।

(ख) उपर्युक्त डाकघर को चलाने पर प्रति पास 902.17 रुपये व्यय किया जा रहा है।

Rule for Retaining of Telephone by Officers of Telegraph and Telephone Engineering Service on transfer or going on Earned Leave

5038. SHRI P. K. GHOSH: Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state:

- (a) whether any period has been prescribed uptil which an Officer of the Telegraph or Telephone Engineering Department can retain a residential telephone after his transfer or while proceeding on earned leave for more than 30 days;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the designations of Officers of these Departments who were allowed to retain their residential telephones for a period of more than 30 days during the current year in the Delhi Telephone District in the circumstances referred to in (a) above; and

(d) the authority which santioned this?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI SHER SINGH): (a) and (b). When a P&T officer provided with a service telephone at his residence proceeds on leave. and is likely to return to the same station, the residential telephone provided for him is continued as a service telephone unless the officer concerned desires otherwise. proceeding on transfer, the officer is allowed to retain his telephone on private account on normal rental for period not exceeding one year.

(c) and (d). The information is being collected and will shortly be placed on the Table of the Lok Sabha.

Agricultural Co-operative Credit and its Disbursement in States

5039. SHRI JYOTIRMOY BASU: Will the Minister of FOOD AND AGRI-CULTURE be pleased to state:

- (a) (i) state-wise demand for agricultural credit during 1968-69 to 1970-1971 yearwise, (ii) State-wise disbursement of agricultural credit through Co-operative Societies during the same period year-wise from 1968-69 to 1970-71;
- (b) state-wise over-dues of Central Co-operative banks and primary agricultural societies during 1968-69 to 1969-70 and 1970-71;
- (c) whether State Cooperative banks and credit Coopertives are generally in a bad shape, if so, the present position, state-wise; and
- (d) the steps, if any, being taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI JAGANNATH PAHADIA): (a) Information relating to demand for agricultural credit is not available. (ii) Disbursement of agricultural credit